

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

C.P. No. 104(ND)/2016

IN THE MATTER OF:

M/s. Shakuntala Devi Golyan & Anr.Petitioners

v.

M/s. Crocus Chattels Pvt. Ltd. & Ors.Respondents

SECTION : UNDER SECTION 241-242

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (Retd.) M.M. KUMAR
Hon'ble President

R. Varadharajan
Hon'ble Member (J)

For the Petitioner(s): Mr. Virendra Ganda, Senior Advocate with Mr. Sarwar Raza, Mr. Takrim Khan and Ms. Shelly Khanna, Advocates

For the Respondent(s): Ms. Vasudha Sen, Ms. Sreenita Ghosh and Ms. Rohan Gupta, Advocates

ORDER

For order, see C.P. No. 102(ND)/2016